

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Crl) No(s).872/2008

NAVEENA TIWARI

Petitioner(s)

VERSUS

SANJAY TIWARI & ORS.

Respondent(s)

(With appln(s) for stay and office report)

WITH T.P.(CRL) NO. 55 of 2008

(With office report)

T.P.(C) NO. 88 of 2008

(With office report)

Date: 30/04/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Himanshu Munshi, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

In SLP(Crl) 872/08 await service. In TP(C) 88/08 await service on the
second address. In TP(C) 55/08 await service.

List again on 18.7.2008.

(M.P.BHADRAN)

Registrar

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